

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 638/2016  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE COMPANY PK  
PVI Marketing Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Chetana Kandpal	Company Prosecutor	o/o Official Liquidator	Chetana
2.	C. BAZOONI	COMPANY PROSECUTOR	FOR RD (NR)	C. Bazooni
3.	RAJEEV K GOEL	Advocate	Petitioner	Rajeev K Goel

ORDER

The matter is coming up before us for final hearing in the 2<sup>nd</sup> Motion in relation to the sanction of scheme. Heard the Petitioners and the representations of the Regional Director, Northern Region, MCA and the Official Liquidator.

Reserved for orders.

Sd-  
(S.K.MOHAPATRA)  
MEMBER (TECHNICAL)

Sd-  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)